



IN THE INCOME TAX APPELLATE TRIBUNAL

"D" BENCH, MUMBAI

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT, AND

SHRI S. RIFAUR RAHMAN, ACCOUNTANT MEMBER

ITA no.2904/Mum./2019
(Assessment Year : 2007-10)

Asstt. Commissioner of Income Tax
Circle-2(2)(2), Mumbai

..... Appellant

v/s

Mahindra Trucks & Buses Ltd.
(Formerly known as Mahindra
Navistar Automotive Ltd.)
Gateway Building, Appollo Bunder
Fort, Mumbai 400 001
PAN - AAACM7863L

..... Respondent

Revenue by : Shri Bharat Andhle
Assessee by : Shri Viral Shah

Date of Hearing - 26.07.2021

Date of Order - 26.07.2021

ORDER

PER S. RIFAUR RAHMAN, A.M.

The aforesaid appeal has been filed by the Revenue challenging the order dated 11th February 2019, passed by the learned CIT(A)-5, Mumbai, for the assessment year 2007-08.

2. While going through the record available before us, we find that the assessee has filed a letter dated 5th January 2021, intimating that

the assessee has applied for settling the tax dispute under the Vivad Se Vishwas Tax Scheme, 2020, and hence sought adjournment.

3. The learned Departmental Representative did not object to the submissions of the learned Counsel for the assessee.

4. We have heard both the parties and perused the material on record. Considering the fact that the assessee has applied for settlement of the tax dispute under VSVS, we are of the opinion that there is no necessity keeping the matter alive. The learned Departmental Representative has also not objected to the submissions of the learned Counsel for the assessee or the contents of the aforesaid letter filed by the assessee. Consequently, we deem it fit and appropriate to treat the Revenue's appeal as dismissed in terms indicated above.

5. In the result, Revenue's appeals are dismissed.

Order pronounced in the open court on 26.07.2021

Sd/-
MAHAVIR SINGH
VICE PRESIDENT

Sd/-
S. RIFAUR RAHMAN
ACCOUNTANT MEMBER

MUMBAI, DATED: 26.07.2021

Copy of the order forwarded to:

- (1) *The Assessee;*
- (2) *The Revenue;*
- (3) *The CIT(A);*
- (4) *The CIT, Mumbai City concerned;*
- (5) *The DR, ITAT, Mumbai;*
- (6) *Guard file.*

Pradeep J. Chowdhury
Sr. Private Secretary

True Copy
By Order

Assistant Registrar
ITAT, Mumbai